

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Statement showing data related to Criminal cases of sitting/former MPs/MLAs for the month of September, 2024.

State: Assam

Sl.No	District/State	Cases pending at the beginning of the month	Institution during the month	Disposal during the month	Pending at the end of the month
1	Cachar	01	-	-	01
2	Lakhimpur	06	-	-	06
3	Hailakandi	01	-	-	01
4	Barpeta	03	-	-	03
5	Goalpara	02	-	-	02
6	Sivasagar	03	-	-	03
7	Morigaon	02	-	-	02
8	Dhubri	03	-	-	03
9	Jorhat	02	-	-	02
10	Kamrup(M)	33	-	-	33
11	Karimganj	05	-	02	03
12	Kamrup	01	-	-	01
13	Nagaon	02	-	01	01
14	Golaghat	01	-	-	01
15	South Salmara	01	-	-	01
16	Dibrugarh	03	-	-	03
17	Hojai	01	-	-	01
18	Kokrajhar	04	-	-	04
	Total	74	-	03	71

N.B: Data excludes cases from the courts of Special Judges.

State: Arunachal Pradesh

Sl.No	District/State	Cases pending at the beginning of the month	Institution during the month	Disposal during the month	Pending at the end of the month
1	Lohit	02	-	-	02
2	Papumpare	04	-	-	04
3	East Kameng	01	-	-	01
4	West Siang	01	-	-	01
5	Changlang	02	-	-	02
6	Namsai	01	-	-	01
7	Siang	01	-	-	01
	Total	12	-	-	12*

* After Physical verification.

N.B: There are no MPs/MLAs cases pending in the state of Nagaland and Mizoram

Details of Criminal Pending Cases of Sitting/Former MPs/MLAs

State: Assam

Sl.No	Case Nos.	Year of Filing	Stage of proceedings	District
1	GR 1118/09	2009	Appearance	Cachar
2	Spl. (Vig) 5/2012	2012	Evidence	Lakhimpur
3	Spl. (Vig) 6/2012	2012	Evidence	Lakhimpur
4	SC 6/2021	2021	Evidence	Lakhimpur
5	SC 148/2018	2018	Preferred revision vide CrI. Pet. 931/2019 before Hon'ble Gauhati High Court for setting aside the order dated 06.04.2017 passed by the learned judicial Magistrate, first class, N.L., in G.R. case no. 814/2013 and the order dated 17.07.2019 passed by this court in Sessions case no. 148/2018. The case is at the stage of appearance of accused persons and Submission of copy of updated order of the Hon'ble Gauhati High Court	Lakhimpur

6	GR 1739/2011	2011	Evidence	Lakhimpur
7	GR 643/2012	2012	Evidence	Lakhimpur
8	PRC 781/2023	2023	Appearance	Hailakandi
9	PRC-420/2022	2022	Defence Witness	Barpeta
10	PRC-900/2022	2022	Necessary Order. (The Hon'ble Gauhati High Court has suspended the further proceeding of this case till returnable date)	Barpeta
11	PRC 2494/2023	2023	Appearance	Barpeta
12	CR 99/2021	2021	Evidence	Goalpara
13	PRC 556/2021	2021	Statement Defence	Goalpara
14	CR 37/2021	2021	Necessary order	Sivasagar
15	PRC 110/2021	2021	Stayed by the Hon'ble Gauhati High Court	Sivasagar
16	PRC 274/2021	2021	Stayed by the Hon'ble Gauhati High Court	Sivasagar
17	CR 386/18	2018	Prosecution Witness	Morigaon
18	PRC 1673/19	2023	Appearance	Morigaon
19	CR 1732/21	2021	Appearance	Dhubri
20	CR 1887/21	2021	Appearance	Dhubri
21	CR-1688/21	2021	Appearance	Dhubri
22	PRC 596/20	2020	Stayed by the Hon'ble Gauhati High Court, vide order dated 18/02/2021, passed in connection with Crl. Pet. 74/2021	Jorhat
23	PRC 1286/21	2021	Evidence	Jorhat
24	Sess.Spl.(LG)17/2014	2014	Necessary order	Kamrup(M)
25	Sess. Case 203/2015	2015	Necessary order	Kamrup(M)
26	Sess. Case 93/2018	2018	Evidence	Kamrup(M)
27	Sess. Case 94/2018	2018	Evidence	Kamrup(M)
28	Sess. Case 355/2018	2018	Necessary order	Kamrup(M)
29	Sess. Case152/2022	2022	Consideration of Charge	Kamrup(M)
30	GR 3629/2015	2015	Evidence	Kamrup(M)
31	GR 6166/2015	2015	Appearance	Kamrup(M)
32	GR 5705/2011	2011	Appearance	Kamrup(M)
33	GR 687/2014	2014	Evidence	Kamrup(M)
34	GR 5664/2011	2011	Appearance	Kamrup(M)
35	GR 7220/2015	2015	Evidence	Kamrup(M)
36	GR 12111/2013	2013	Evidence	Kamrup(M)
37	GR 1729/2014	2014	Evidence	Kamrup(M)
38	GR 5698/2011	2011	Judgement	Kamrup(M)

39	CR 559/2016	2016	Original case record sent to Hon'ble Gauhati high Court	Kamrup(M)
40	CR 3157/2016	2016	Evidence	Kamrup(M)
41	CR 3618/2019	2019	Appearance	Kamrup(M)
42	CR 1688/2016	2016	Evidence	Kamrup(M)
43	CR 596/2018	2018	Copy	Kamrup(M)
44	CR 3818/2017	2017	Hearing	Kamrup(M)
45	CR 4651/2019	2019	Appearance	Kamrup(M)
46	CR 4652/2019	2019	Appearance	Kamrup(M)
47	CR 3083/2019	2019	Appearance	Kamrup(M)
48	CR 3084/2019	2019	Cross	Kamrup(M)
49	CR 2817/2022	2022	Appearance	Kamrup(M)
50	CR 5001/2022	2022	Hearing	Kamrup(M)
51	PRC 1174/2023	2023	Appearance	Kamrup(M)
52	CR 3193/2016	2016	Stayed by the Hon'ble Gauhati High Court (Crl.Pet.No. 374/2019)	Kamrup(M)
53	CR 1397/2017	2017	No	Kamrup(M)
54	CR 2075/2020	2020	No	Kamrup(M)
55	CR 1288/2021	2021	No	Kamrup(M)
56	CR 1697/2021	2016	No	Kamrup(M)
57	GR 2640/2018 (PRC 1413/2018)	2018	Stayed by the Hon'ble Gauhati High Court	Karimganj
58	CR 1202/2017	2017	Stayed by Hon'bleGauhati High Court	Karimganj
59	CR 1220/2023	2023	Further Enquiry	Karimganj
60	CR 81/2022	2022	Necessary order	Kamrup
61	CR 2982/2008	2008	Appearance	Nagaon
62	PRC 51/2024	2024	Evidence	Golaghat
63	CR 164/2019	2019	Appearance	South Salmara
64	Sess. Case 65/2024	2024	Evidence	Dibrugarh
65	Sess. Case 66/2024	2024	Appearance	Dibrugarh
66	Sess. Case 95/2003	2003	Evidence	Dibrugarh
67	NI-09/2023	2023	Appearance	Hojai
68	PRC 50/2021	2021	Evidence	Kokrajhar
69	PRC 16/2023	2023	Evidence	Kokrajhar
70	C.R. 40/2024	2024	Appearance	Kokrajhar
71	PRC 105/2024	2024	Evidence	Kokrajhar

N.B: Data excludes cases from the courts of Special Judges.

State: Arunachal Pradesh

Sl.No	Case No	Year of Filing	Stage of proceedings	District
1	Criminal Revision 04(L)/2023	2023	Hearing	Lohit
2	Criminal Revision 06(L)/2023	2023	Hearing	Lohit
3	GR 81/2022	2022	Prosecution evidence	East Kameng
4	BDW PS case No.15/96		Consideration of charge	Papumpare
5	Session case 18/2024	2024	Appearance	Papumpare
6	DMK 31/05	2005	Evidence	Papumpare
7	BJN PS Case No. 10/05	2005	Appearance	Papumpare
8	GR No. 10/24	2024	Appearance of the accused person	West Siang
9	GR No. 112/19	2019	Case stayed by High Court	Changlang
10	GR No. 109/19	2019	Appearance	Changlang
11	GR No. 54/24	2024	Appearance	Namsai
12	GR No. 07/24	2024	Appearance	Siang